COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 306 OF 2016

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd.	**…**	**Appellant(s)**
Vs.		
Haryana Electricity Regulatory Commission	**….**	**Respondent(s)**

Counsel for the Appellant(s) : Ms. Sapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***01.11.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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